

Shri B. R. Bhagat: There are only Government officials on the committee.

Shri Malaichami: I am talking of the retired Government officials and politicians. I want to know whether there is any restriction on their appointment as managing agents.

Shri B. R. Bhagat: The question, I suppose is, whether politicians and Government officials are to be part of the managing agency system. There are no Government officials in it.

Shri R. Ramanathan Chettiar: May I know whether the four industrialists who met the Prime Minister and the Finance Minister early in January brought to the notice of both the Prime Minister and the Finance Minister that established industries like textiles, cement, sugar and paper where the managing agency system is being continued now should also be considered by Government for the continuance of the managing agency system, and if so, whether that also will be considered by the committee?

Shri T. T. Krishnamachari: It is very difficult for me to say what people said in an interview of about an hour with the Prime Minister; but I do not think that the managing agency question was referred to by them.

Shri Narendra Singh Mahida: Can Government give us an assurance that within a stipulated period of time they will end this managing agency system?

Mr. Speaker: No assurances can be asked for during the Question Hour.

Shri Bade: When will the report come?

Shri Daji: The hon. Minister has said that pending the finalisation of the recommendations of this committee, Government will decide upon the managing agency applications that come before them, taking into consideration public interest. Is it Government's decision that while

granting managing agency, concentration shall be absolutely avoided, that is to say, one firm which has already one managing agency shall not be given any other?

Shri T. T. Krishnamachari: The question will depend upon the continuance of the managing agencies and in what sector they will continue. Naturally, these ideas that have been given expression to by the hon. Member are taken into account.

Deaths Due to Cold Wave in Union Territories

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 Shri D. N. Tiwary:
 Shri Rameshwar Tantla:
 Shri Yashpal Singh:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Azad:
 Shri Onkar Lal Berwa:
 Shri P. C. Borooah:
 Shri P. R. Chakraverti:
 Dr. P. Srinivasan:
 Shri Paramasivan:
 Shri Mohan Swarup:
 Shri R. G. Dubey:
 Shrimati Savitri Nigam:
 Shri K. N. Tiwary:
 Shri Bade:
 Shri Hukam Chand
 Kachhavalya:
 Shri Heda:
 Shrimati Laxmi Bai:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have received full reports on the deaths due to cold wave in the Union Territories;

(b) if so, the number of deaths due to cold wave of 1964-65 in the Union Territories; and

(c) the measures taken to protect people from this phenomenon?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). Union Territories are not required to send to the Ministry of Works and Housing reports about deaths due to the cold wave. However, according

to the information collected from them, no person died due to the cold wave in 1964-65 in the Union territories of Andaman and Nicobar Islands, Goa, Daman and Diu, Laccadives, N.E.F.A., Manipur, Pondicherry, Himachal Pradesh and Tripura. In Delhi, about 16 persons are said to have died during the cold wave.

(c) The State Governments|Union Administration have been asked to construct night shelters for pavement dwellers and to meet the expenditure from funds allocated under the Slum Clearance Scheme.

Shri D. N. Tiwary: The hon. Minister has said that the Union Territories are not required to send any information about this. May I know why the well-being of the citizens of the Union Territories is not the concern of the Central Government and why the Union Territories are not required to send the information here?

Mr. Speaker: Now, the hon. Minister has given the information.

Shri D. N. Tiwary: May I know the reasons why they are not required to send the information?

Mr. Speaker: He has given the information.

Shri D. N. Tiwary: He has said that he has collected the information.

Mr. Speaker: Once he has collected and given the information to the House, why should we go into those reasons?

Shri D. N. Tiwary: Were the steps taken by the local administration or the Central Government not adequate to save the lives of these 16 persons who died in Delhi?

Shri Mehr Chand Khanna: I have just stated that as far as the other Union territories are concerned, there have been no deaths. These deaths took place only in Delhi. Last time, I made a very elaborate statement in which I stated that there is

adequate provision for night shelters, but not more than 33% of the people were taking advantage of them. I also gave the reasons. One of the difficulties stated was that some money was being collected as a fee. That was also done away with, and there is no difficulty in people going into the night shelters.

श्री रामेश्वर टांडिया : ग्रामी मंत्री जी ने बतलाया कि दिल्ली में 16 आदमी सर्दी से पिछले साल मर गये। दिल्ली देश की राजधानी है और यहां बाहर के देशों के बहुत बड़े बड़े आदमी और यात्री लोग आते रहते हैं तो यहां दिल्ली में शीत से इस तरह 16 आदमी मर जायं तो यह कितने खेद व शर्म की बात है और क्या सरकार इस के लिए प्रतिरिक्त रैन बसेरों के लिए प्रांट में बढ़ोतरी करने जा रही है, यदि हां, तो कितनी ?

अध्यक्ष महोदय : मंत्री महोदय तो कहते हैं कि वे वहां पर जाते नहीं हैं। अभी भी रैन बसेरों में जगह खाली पड़ी रहती है।

श्री यशपाल सिंह : क्या सरकार के ध्यान में यह बात आई है कि भारत सेवक समाज रैन बसेरों के लिए ज्यादा किराया लेता है और वह किराया इतना होता है कि उसे शीलटरलैस परसन्स बर्दाश्त नहीं कर सकते हैं।

अध्यक्ष महोदय : उन्होंने बतलाया है कि किराया उन्होंने माफ़ कर दिया है।

श्री स० ला० द्विवेदी : मैं जानना चाहता हूँ कि जिस वक्त दिल्ली में सरदी की लहर आई थी उस समय क्या सरकार ने कम्बल धारि बांटने का भी कोई प्रबन्ध किया था और क्या वह उन लोगों को मिल चुके थे जो कि मर गये ?

श्री मेहर चन्द खन्ना : कम्बल उन शलटर-लैस लोगों को मौके पर दिये गये थे। एक लाख रुपया उस वक्त दिया गया था और कम्बलों के लिए दस हजार रुपया और

प्रधानमंत्री फंड से भी रुपया दिया गया लेकिन जैसा कि माननीय अध्यक्ष ने अभी कहा अगर लोग उन रैन बसेरों में न जायें तो हम इसके लिए उन्हें मजबूर नहीं कर सकते हैं। बाकी हमें उनके साथ पूरी हमदर्दी है।

श्री श्रीकार लाल बेरबा : मैं जानना चाहूंगा कि भारत सेवक समाज को जो पैसा दिया जा रहा है वह उसे भ्रम भी लेते हैं या उसको देना बंद कर दिया गया है क्योंकि हम जानते हैं कि उसकी मार्फत जो कम्बल मंगायें गये वे उसमें भ्रष्टाचार हुआ है ?

श्री मेहर चन्द खन्ना : भारत सेवक समाज बहुत भ्रष्टा काम कर रहा है। मेरे भाई को उसके बारे में काफी मुगालता है कि भारत सेवक समाज कोई खास भ्रष्टा काम नहीं कर रहा है। मैं उनको बतलाना चाहता हूँ कि वह भ्रष्टा काम कर रहा है और नाइट शैल्टर के काम में हमारा हाथ बंटा रहा है।

श्री श्रीकार लाल बेरबा : भारत सेवक समाज ने ठंके आदि के काम में लाखों रुपये का लिये और मंत्री महोदय कहते हैं कि वह भ्रष्टा काम कर रहा है। अगर मंत्री महोदय महोदय चाहें तो मैं उन्हें इसका प्रमाण दे सकता हूँ कि उसमें कितना नड़बड़पुटाला चल रहा है ?

श्री मेहर चन्द खन्ना : मेरा तो अपना वही विचार है।

Shri P. R. Chakraverti: Have Government taken note of the fact that some people are reluctant to leave their places on the pavements for these night shelters lest they lose their chance to come back there? If so, have non-official agencies been utilised to persuade them to take to night shelters?

Shri Mehr Chand Khanna: We can only persuade them. We can tell

them that these are available and we are prepared to make these available to them. But we cannot force them to go to the night shelters.

Shri P. R. Chakraverti: What about instilling a sense of security in them that they will not lose their places on the pavements.

Shrimati Savitri Nigam: How far is it correct that the Bharat Sevak Samaj centres which are not getting even a pie from Government to run these centres, have got quite a big number of people who come and utilise these centres, whereas the centres run by the Corporation are always vacant?

Shri Mehr Chand Khanna: I am not prepared to make any discrimination between the two centres. Both of them are doing good work.

Shrimati Savitri Nigam: I want facts.

Shri Mehr Chand Khanna: I know. As regards the working of the Bharat Sevak Samaj my sister knows far more about it than I do. I have great admiration for the work that it is doing.

श्री क० ना० तिवारी : यूनिवर्सिटी-टैरीज गोवा, डामन, ड्यू आदि सेंट्रली एडमिनिस्टर्ड एरियाज में लोग शीत के कारण नहीं मरे हैं क्योंकि वहां पर इतनी ठंड नहीं होती है जितनी कि दिल्ली में पड़ती है। दिल्ली में शैल्टरलैस लोगों के लिए रैन बसेरे खुले हुए हैं लेकिन लोग उनमें नहीं जाते हैं और मंत्री महोदय ने बतलाया कि वह खाली पड़े रहते हैं तो उसके लिए मेरा कहना है कि अभी इस तरह की व्यवस्था के बारे में सभी लोगों को जानकारी नहीं है इसलिए क्या सरकार द्वारा इस बात की जानकारी आम लोगों को कराई जाने के लिए कोई कदम उठाया जायेगा ताकि सबको इस बारे में माजूम हो जाय।

अध्यक्ष महोदय : यह सवाल पहले भी किया गया था और बतलाया गया था कि इसकी जानकारी देने के लिए जरूरी इन्तजाम कर दिया गया था ।

श्री बड़े : उन को जानकारी नहीं है ।

अध्यक्ष महोदय : जानकारी कराने के लिए उन्होंने आवश्यक कदम उठा दिये थे ।

श्री बड़े : क्या यह बात सच है कि जो यहां पर नाइट शैल्टर्स हैं उनमें समुचित व्यवस्था नहीं रखी जाती है और इस कारण वहां बहुत से लोग जाते नहीं हैं । उनको वहां जाने के लिए परसुएड करने को कोई आदमी पहुंचता नहीं है इस तरह की शिकायत भेरे पास आई है ।

श्री मेहर चन्द खन्ना : मैं ने खुद मौके पर जाकर उनका इन्तजाम देखा है और मैं चाहूंगा कि अब के जाड़े के मौसम में प्रानरेबुल मेम्बर भेरे साथ खुद चल कर इतमीनान कर लें कि दरअसल वहां का इन्तजाम ठीक है या नहीं लेकिन यह जरूर है कि मैं उन्हें वहां जाने के लिए मजबूर नहीं कर सकता हूँ ।

श्री हुकम चन्द कछबाय : क्या यह बात सही है कि जितने यहां शल्ली वाले लोग हैं उनकी संख्या देखते हुए यह रैन बसेरे बहुत कम हैं और इस कारण से भी काफी लंगी है ? दूसरे यह काफी दूर बने हैं और जहां यह गरीब मजदूर लोग काम करते हैं वहां से यह रैन बसेरे दूर स्थित होने के कारण वे वहां पर पहुंच नहीं पाते हैं और पुलिस द्वारा भी उनको काफी सताया जाता है और यह भी एक कारण है कि वह ठीक समय पर पहुंच नहीं पाते हैं तो सरकार इसके लिए क्या व्यवस्था करने जा रही है ?

श्री मेहर चन्द खन्ना : जहां तक इन गरीब लोगों का ताल्लुक है मैं हाउस को यह विश्वास दिला सकता हूँ कि आज हमारे

पास 6,000 भाइयों के लिए जगह मौजूद है और अगर अधिक आवश्यकता पड़े तो हम अतिरिक्त इन्तजाम करने के लिए भी तैयार हैं । दूसरी चीज मैं जनाब की खिदमत में यह अर्ज करना चाहता हूँ कि यह सेंटर्स सैट्रली लोकेटेड हैं, चांदनी चौक में हैं या जो अपना टाउन हाल है उसके नजदीक में हैं, उस के पड़ोस में हैं लेकिन वहां पर भी मैं ने जगह खाली देखी है ।

Shri Heda: Since this facility needs publicity and that is a costly affair and needs systematic work, will Government take upon themselves to publicise these facilities so that all the people needing them can take advantage of them?

Shri Mehr Chand Khanna: It is a very good suggestion. We did publicise the location of these night shelters during last winter, and I shall also take steps at the beginning of the next to publicise the location of these shelters along with the accommodation available so that all this is made known to these unfortunate people.

Shri D. C. Sharma: Have any attempts been made during the last year or the year before to improve the quantum of the amenities in these night shelters, and if so, what are they?

Shri Mehr Chand Khanna: The reply is in the affirmative. We provide durries there. We also supply blankets.

Equity Investment

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Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Sidheswar Prasad:
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Shri K. C. Pant:
Shri Bhagwat Jha Azad:
Shri Bibhut Mishra:
Shri K. N. Tiwary:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Finance be pleased to state:

(a) whether the lag in the indus-